

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Excise Appeal No. 57 of 2016

[Arising out of Order-in-Appeal No. JNK-EXCUS-000-APP-358-359-15-16 dated 28.10.2015 passed by the Commissioner (Appeals), CE & Cus., Chandigarh-II]

Sun Pharma Laboratories Limited

6-9, Kartholi, Bari Brahmana,
SIDCO Industrial Complex, Jammu

.....Appellant

VERSUS

**Commissioner of Central Excise and
Service Tax, Jammu**

OB 32, Rail Head Complex, Jammu

.....Respondent

APPEARANCE:

Shri Ashok Nawal, Cost Accountant for the Appellant

Shri Harish Kapoor, Authorized Representative for the Respondent

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 24.04.2025

DATE OF DECISION: 29.04.2025

Appeal is allowed. For order, see order of date passed in Excise
Appeal No. 56 of 2016.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**